

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2773
TO BE ANSWERED ON 24TH MARCH, 2023**

ASSETS OF BSNL, MTNL AND VSNL

2773 Dr. V. Sivadasan:

Will the Minister of Communications be pleased to state:

- (a) the estimated value of the total assets of BSNL, MTNL and VSNL, the details thereof, company wise;
- (b) the area of land owned by BSNL , MTNL and VSNL, the details thereof, company-wise; and
- (c) whether there has been any case of the land of BSNL ,MTNL or VSNL leased out or sold to external agencies, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) The value of total assets of BSNL and MTNL is Rs. 1,26,395 Crores and Rs. 12,303.64 Crores respectively, as on 31.03.2022. The area of land owned by BSNL and MTNL is approximately 10,568 acres and 334.36 acres respectively.

BSNL sold one land of area 1.48 acres to Directorate General of Lighthouses and Lightships in Goa. Further, BSNL has leased out two properties i.e. a land of area 0.56 acres in Patna to M/s Gas Authority of India (GAIL) and a land of area 24.29 acres at Gopalpur, West Bengal to M/s Rail Vikas Nigam Limited (RVNL). MTNL has not sold or leased out any property till date.

M/s Tata Communications Ltd. (the erstwhile VSNL) is a private company and no records of its assets and land are maintained by the Department of Telecommunications.
